NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 478/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES: Madhav Vishnu Talak

ROC, Goa, Daman & Diu

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

DESIGNATION

SIGNATURE

1. Sunila Chavan Adv. For

Petitioner

ORDER

C.P. No. 478/252(3)/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present. 1.
- 2. She informed that the Report of ROC Goa is awaited.
- 3. The Additional Affidavit is filed by the Petitioner.
- Registry to issue Letter to ROC Goa submit the Report on or before the next 3. date of hearing. Adjourned to 18.12.2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 27.11.2017.

Sd/-

M.K. Shrawat Member (Judicial)